

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:3719
ANSWERED ON:19.04.2005
NON LAPSABLE CENTRAL POOL FUND FOR NER
Chaliha Shri Kirip;Sarma Dr. Arun Kumar

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the total fund liable for transfer to the Non-lapsable Central Pool of Resources (NLCPR) as per Government's policy decision from the unspent amount out of the 10pc budgetary allocation made for North Eastern Region (NER) by various Ministries/ Departments during each of the last three years;
- (b) the actual amount transferred to NLCPR during each of the last three years;
- (c) the total amount cleared by the Planning Commission for utilization in the NER since formation of NCLPR;
- (d) whether the State Governments of North Eastern Region have also demanded the abolition of 10 percent loan component in the funding pattern of the pool; and
- (e) if so, the reaction of the Government in this regard?

Answer

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN

REGION (SHRI P.R. KYNDIAH): (a) and (b) The Non-lapsable Central Pool of Resources (NLCPR) was created in 1998-99 out of the unspent balance of the mandated 10% of the GBS of various non-exempted Central Ministries/Departments. The amount liable to be transferred and the amount actually transferred to the Pool are the same and the year-wise accrual to NLCPR is as follows:

S.No. Year Amount accrued
(in Rs.crore)

- 1. 1998-99 1189.85
- 2. 1999-2000 1571.78
- 3. 2000-01 1440.60
- 4. 2001-02 1603.84
- 5. 2002-03 1339.70

(c) A total amount of Rs. 3067.12 crore has been released for North Eastern States under NLCPR from 1998-99 to 2004-05.

(d) and (e) No such request has been received by the Ministry of Development of North Eastern Region.